

ANNEXURE - B																			
LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)																			
NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED																			
DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024																			
List of Creditors as on 14.08.2026																			
(Amount in ₹)																			
Details of claim received										Details of claim admitted (Provisionally)									
Sl. No	Name of creditor	Date of receipt	Principal	Interest	Penal Int.	Others	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	UCO Bank NH-24, Simbhaoli Distt-Hapur, Uttar Pradesh - 245207	23-07-2024	1,37,49,44,475.00	2,32,04,22,296.00	-	-	3,69,53,66,771.00	3,59,63,72,911.97	Claim against Corporate Guarantee for Loans given to Farmers	NO	NO	NO	12.91	-	-	-	9,89,93,859.03		
2	CFM Asset Reconstruction Private Limited 1st Floor, Wakefield House, Sprrott Road, Ballard Estate, Mumbai 400 001, India Assigned by Bank of India, Ghaziabad Asset Recovery Branch. E-52-B, 1st Floor, Sector-9, Noida Distt: Gautam Budh Nagar. U P.- 201301.	23-07-2024	19,47,74,885.90	14,03,75,231.90	-	-	33,51,50,117.80	33,51,50,117.80	Claim against Corporate Guarantee for Loans given to Farmers	NO	NO	NO	1.20						
Grand Total			1,56,97,19,360.90	2,46,07,97,527.90	-	-	4,03,05,16,888.80	3,93,15,23,029.77		-	-		14.12	-	-	-	9,89,93,859.03		



Place : New Delhi
Date : 14.08.2026

ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: **IBBI/IPA-001 /IP-P00876/2017-18/11460**
CIRP Process Email: **cirp.simbhaoli@gmail.com**